

ORISSA HIGH COURT: CUTTACK

e-Tender Notice No. XXXIV--Admn-Comp-5/2016-1375 dated 11/02/2016

The Registrar (Judicial), Orissa High Court, Cuttack invites online bids on behalf of Orissa High Court, Cuttack in two bid system (Technical & Financial) through state e-Procurement portal <http://www.tendersodisha.gov.in> from eligible bidders i.e. Original Equipment Manufacturer (OEM) / Authorized Service Provider of OEM having valid PAN Card, Service Tax Registration Certificate, Odisha VAT Registration Certificate, Up-to-date Odisha VAT Clearance Certificate, IT Clearance Certificate for the assessment year 2014-15 for Comprehensive Annual Maintenance of 89 nos. of silent types of Diesel Generator sets installed at 89 Court complexes of the State under e-Courts project for one year.

Scope of Work	“Comprehensive Annual Maintenance of 89 nos. of Diesel Generator Sets installed at 89 court Complexes of the State under e-Courts Project”.
Earnest Money Deposit to be submitted	Rs. 1,00,000/- (Rupees One Lakh only)

Interested parties may view and download the Tender document containing the detailed terms & conditions, from the Websites viz. <http://tendersodisha.gov.in> and <http://orissahighcourt.nic.in>.


Registrar (Judicial)
Orissa High Court, Cuttack
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REGISTRAR (JUDICIAL)
ORISSA HIGH COURT
CUTTACK